

**BEFORE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, DELHI**

Original Application No. 923/ 2024

In matter of:-

NEWS ITEM TITLED "बुराड़ी में यमुना नदी के किनारे मृत अवस्था में मिली हज़ारों मछलियां, दुर्गंध से ग्रामीण परेशान" APPEARING IN JAGRAN.COM DATED 04.07.2024

Index

Sr. No.	Particulars	Page No.
1	Reply on behalf of the Respondent No. 01, Central Pollution Control Board (CPCB) in compliance of Hon'ble NGT order dated 06.11.2024 in Original Application No. 923/2024	1-6
2	ANNEXURE-I Copies of the letters of CPCB to DPCC dated 09.09.2024 and 01.10.2024	7-8
3	ANNEXURE-II Analysis Results of water quality monitoring at Drain No.8 and Water Quality of River Yamuna	9-10
4	ANNEXURE-III A copy of the order dated 06.11.2024 in Original Application No. 923/2024	11-13


Filed by: Adv. Mohit Singhal

On behalf of Central Pollution Control Board

Place: Delhi

Date: 19.02.2025

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH

Original Application No. 923/ 2024

In matter of:-

NEWS ITEM TITLED “बुराड़ी में यमुना नदी के किनारे मृत अवस्था में मिली हज़ारो मछलियां, दुर्गंध से ग्रामीण परेशान” APPEARING IN JAGRAN.COM DATED 04.07.2024

REPLY ON BEHALF OF THE RESPONDENT NO-1 i.e. CENTRAL
POLLUTION CONTROL BOARD (CPCB)

Most Respectfully Showeth:

1. That, Hon'ble NGT vide order dated 06.11.2024 has sought the reply of Central Pollution Control Board (hereinafter referred as CPCB) in the instant matter. Thereby, the reply is made in succeeding paragraphs.
2. That, CPCB is constituted under Section 3 of The Water (Prevention and control of Pollution) Act, 1974. It performs the functions under The Water (Prevention and control of Pollution) Act 1974 (hereinafter Water Act), The Air (Prevention and control of Pollution) Act, 1981 (hereinafter Air Act) and The Environment (Protection) Act, 1986.
3. That, in compliance to the Hon'ble Tribunal Order dated 26.07.2024 and 06.11.2024, it is submitted that CPCB communicated with Delhi Pollution Control Committee (hereinafter referred as DPCC) seeking the information



on the death of fishes vide letter dated 09.09.2024 and 01.10.2024. A copy of the letters is enclosed as **Annexure-I**.

4. That, the status report/ action taken report on the matter is still awaited from the DPCC.
5. That, with regards to water quality management it is informed that, Answering Respondent herein i.e CPCB in association with the SPCBs/ PCCs monitors water quality of aquatic resources in the country at 4,736 locations which includes 2,155 locations on Rivers, 558 on Lakes, 141 on Ponds, 102 on Tanks, 1,233 on Ground Water and 547 on other water bodies under the National Water Quality Monitoring Programme (NWMP). DPCC monitors river water quality at 07 locations (Palla, Wazirabad, ISBT Bridge, ITO Bridge, Nizamuddin, Okhla Bridge (Inlet of Agra Canal), Okhla (after meeting Shahdara drain) under the NWMP. There are 02 monitoring locations of relevance w.r.t concerned area of Burari i.e at Palla and at Wazirabad. The water quality monitoring data of these two locations on river Yamuna from January, 2024 to June, 2024 is tabulated below:

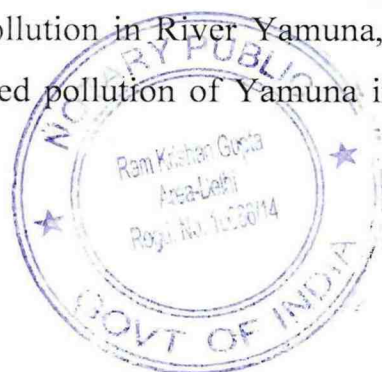
Monitoring Location	Dissolved O ₂ (mg/L)	pH	BOD (in mg/L)	Fecal Coliform (MPN/100 ml)
Primary Water Quality Criteria For Outdoor Bathing Notified Under E(P)	> 5 mg/L	6.5-8.5	< 3 mg/L	<2500 MPN/100 mL



Rules, 1986				
Water Quality of River Yamuna at Palla (Delhi)	6.4 -9.6	7.11 - 8.28	1.3-3	200-1600
Water Quality of River Yamuna at Wazirabad	4 – 7.2	7.23-7.41	6-9	400-3500

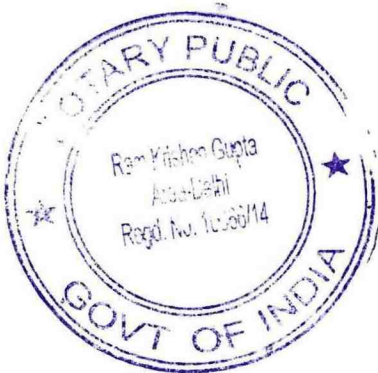
Based on the analysis results, it is concluded that the water quality at Wazirabad does not complies with the Primary Water Quality Criteria for Outdoor Bathing.

6. That, the CPCB has carried out sampling for water quality of River Yamuna at Wazirabad and Palla and water quality monitoring of Drain No. 8, which joins River Yamuan near Palla village (Delhi-Haryan border), on 29.10.2024 and on 16 & 17.12.2024. The water quality of river Yamuna at Wazirabad and Palla is non-complying with the Primary Water Quality for Outdoor Bathing notified by Ministry of Environment, Forest and Climate Change vide notification dated 25th September 2000. The analytical results also reveal that the water quality of Drain no. 8 on 29.10.2024 was complying with the general standards for discharge as per Schedule-VI of the Environmental (Protection) Rules, 1986. However, the water quality of Drain no. 8 on 16.12.2024 is not complying with the General Standards for Discharge as per Schedule-VI of the Environmental (Protection) Rules, 1986. The analysis results are attached as **ANNEXURE-II**.
7. That, with respect to control of pollution in River Yamuna, Hon'ble NGT while taking cognizance of unabated pollution of Yamuna in OA No. 21 /



2023 entitled “Ashwani Yadav versus Govt. of NCT of Delhi” vide its order dated 09.01.2023 constituted a High Level Committee (HLC) of concerned authorities in Delhi headed by Hon’ble Lieutenant Governor, Delhi and subsequently was headed by the Chief Secretary, Delhi (as per directions of Hon’ble Supreme Court dated 11-07-2023). The Committee was asked to deal with all issues as set out in order dated 27.01.2021 and other ancillary matters. Hon’ble Tribunal in the same order dated 09.01.2023 requested the HLC to coordinate with all other Departments, to take stock of the situation with regard to the directions of the Tribunal. The HLC chaired by the Chief Secretary, Delhi held its last meeting on 23.07.2024 for monitoring the progress of “Action Plan for rejuvenation of river Yamuna”.

8. That, the answering respondent no. 1 craves leave of the Hon’ble Tribunal to file additional reply, if required, in future.
9. That, in the light of the above submissions, it is respectfully submitted that this Answering Respondent, i.e., CPCB, shall abide by any order(s) or direction(s) passed by this Hon’ble Court in the instant OA.




(Nazimuddin)
Scientist 'F'

Central Pollution Control Board

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH

Original Application No. 923/ 2024

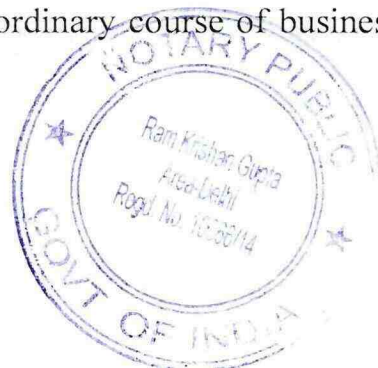
In matter of:-

NEWS ITEM TITLED “बुराड़ी में यमुना नदी के किनारे मृत अवस्था में मिली हज़ारो मछलियां, दुर्गंध से ग्रामीण परेशान” APPEARING IN JAGRAN.COM DATED 04.07.2024

AFFIDAVIT

I, **Nazimuddin** working as Scientist ‘F’ in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi, the Respondent No. 1 in the above matter, do hereby solemnly affirm, declare on oath and state as under: -

1. That I, the deponent herein is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit.
3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB



and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.



DEPONENT

नाज़िमउद्दीन / Nazimuddin
वैज्ञानिक 'एफ' / Scientist 'F'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest And Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

VERIFICATION

Verified at New Delhi on this day of 19 FEB 2025 that the contents of the above reply are correct and true on the basis of the records of the case as mentioned in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis- stated.



ATTESTED
NOTARY
DELHI (INDIA)

19 FEB 2025



DEPONENT

नाज़िमउद्दीन / Nazimuddin
वैज्ञानिक 'एफ' / Scientist 'F'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest And Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032



29

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Speed Post /Email

F. No. A-14011/2024-WQM-I/ (OA No 923 of 2024) / 6 8 0

Dated: 09.09.2024

To

**The Member Secretary
Delhi Pollution Control Committee
Building No. TC-12V, 6th Floor, C Wing Delhi
Secretariat, I P Estate, Delhi 110002
msdpcc@nic.in**

Sub: Hon'ble NGT (PB) order dated 26.07.2024 in the matter of OA No. 923/2024 on News Item titled "बुराड़ी में यमुना नदी किनारे मृत अवस्था में मिली हज़ारो मछलियां, दुर्गंध से ग्रामीण परेशान"

Sir,

Enclosed please find a copy of Hon'ble NGT (PB) order dated 26.07.2024 in the matter of OA No. 923/2024 on News Item titled "बुराड़ी में यमुना नदी किनारे मृत अवस्था में मिली हज़ारो मछलियां, दुर्गंध से ग्रामीण परेशान". The Hon'ble NGT considered the following in its order and directed the respondent to file its response:

2. The news item relates to the death of thousands of fishes in the Yamuna river in Delhi's Burari. As per the article, the water level in Yamuna river is often low before monsoon. There are dense clouds in the sky due to which the oxygen level in the water decreases which becomes a big problem for the aquatic life. The article highlights that villagers are troubled by the foul smell emanating from fish carcasses. It is further claimed that the fish have died due to chemical laden water from factories.

3. The news item states that wherever there is water logging and blockage in Yamuna, a large number of fish bodies are stuck there. Due to this, foul smell has spread in the entire area and it has become difficult for people to live. It is also alleged that due to the foul smell, the workers have refused to work in the fields.

In view of above, it is requested to provide the views/ action/inputs on the matter at the earliest.

Yours faithfully,

(Vishal Gandhi)

Scientist-E, WQM-I Division

Encl: As above

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpbc.nic.in



30

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Speed Post /Email

F. No. A-14011/2024-WQM-I/ (OA No 923 of 2024) /687

Dated: 01.10.2024

To

The Member Secretary
Delhi Pollution Control Committee
Building No. TC-12V, 6th Floor, C Wing Delhi
Secretariate, I P Estate, Delhi 110002

Sub: Hon'ble NGT (PB) order dated 26.07.2024 in the matter of OA No. 923/2024 on News Item titled "बुराड़ी में यमुना नदीकिनरे मृत अवस्था में मिली हज़ारो मछलियां, दुर्गंध से ग्रामीण परेशान"


Ref: (i) CPCB Letter No. A-14011/2024-WQM-I/(OA No. 923 of 2024)/680 dated 09.09.2024

Sir,

Kindly refer to our earlier letter of even dated 09.09.2024 wherein it is was requested to provide the views/ action/ inputs on the subject matter of the death of thousands of fishes in Yamuna river in Delhi's Burari.

Response from your board is still awaited. Therefore, it is again requested to provide the views/ action/inputs on the matter at the earliest.

Yours faithfully,


(R. P. Gurung) 1/10/24
Scientist-E

Encl: As above

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

Annexure-I: The Analysis Results of water quality monitoring at Drain No.8 and Water Quality of River Yamuna

Location	Physio-Chemical						Biological	
	pH	COD	BOD	TSS	PO ₄ -P	NH ₃ -N	Fecal Coliform	Total Coliform
General Standards for Discharge of Environmental Pollutants under Schedule-VI of The Environment (Protection) Rules, 1986	5.5-9.0	250 mg/L	30 mg/L	100 mg/L	5 mg/L	5mg/L	-	-
Drain No. 8 (Sampling dated 29.10.2024)	7.5	BDL	BDL	78	0.15	5	11*10 ⁵	46*10 ⁵
Drain No. 8 (Sampling dated 17.12.2024)	7.5	159	39	44	2.24	BDL	17*10 ⁵	24*10 ⁶

S. No.	Location	DO	pH	BOD	Fecal Coliform	Fecal Streptococci	NH ₃ -N
Primary Water Quality for Outdoor Bathing notified under the E(P) Rules, 1986 by Ministry of Environment, Forest and Climate Change vide notification dated 25th September 2000		>5 mg/L	6.5-8.5	<3mg/L	<2500 MPN/100 ml	<500 MPN/100 ml	-
1	River Yamuna at Palla (Sampling dated 29.10.2024)	5.7	7.86	6	2*10 ³	33	0.99
2	River Yamuna at Palla (Sampling dated 16.12.2024)	5.8	7.6	13	94*10 ²	140	6.11
3	River Yamuna at Wazirabad (Sampling dated 29.10.2024)	6.0	7.98	5	12*10 ²	BDL	0.8
4	River Yamuna at	6.9	7.7	6	450	9.2	4.83

	Wazirabad (Sampling dated 17.12.2024)		32				
--	--	--	-----------	--	--	--	--

Item No. 10

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 923/2024

News Item titled "Delhi News बुराड़ी में यमुना नदी किनारे मृत अवस्था में मिली हजारों मछलियां, दुर्गंध से ग्रामीण परेशान " appearing in Jagran.com dated 04.07.2024

Date of hearing: 06.11.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondents: Mr. Mohit Singhal, Adv. for R - 1 (Through VC)
Mr. Narender Pal Singh & Ms. Anjali, Advs. for R - 2
Mr. Paritosh Anil, Adv. for R - 3
Mr. Gigi. C. George, Adv. for R - 4
Ms. Jyoti Mendirata, Adv. for R - 5 (Through VC)
Mr. Rahul Khurana, Adv. for R - 6 & 7

ORDER

1. In this original application, registered *suo motu*, the Tribunal is examining the issue of death of thousands of fishes in the River Yamuna in Delhi's Burari.

2. By the order dated 26.07.2024, the parties were impleaded and notices were issued.

3. The Delhi Pollution Control Committee (DPCC), Respondent No. 2 has filed a response disclosing that the DPCC had carried out the inspection of the stretch of River Yamuna near Palla (Ghat No. 4), particularly at the location of the incident and had collected samples from the three points which were not meeting the parameters. The relevant extract of the report of DPCC in this regard is as under :

“xxxxxx.....xxx
5. That, in compliance with the order dated 26.07.2024, an inspection of stretch of river Yamuna near Palla (Ghat No.-4) particularly at the location of incident as mentioned in the said

news item was carried out by a team of DPCC officials on 29.08.2024. Samples were also collected from:

- Point no. 1 from river Yamuna before mixing of Drain no. 08.
- Pont no. 2 from Drain no. 08 before joining river Yamuna.
- Point no.3 from 500 meter downstream the point of mixing of Drain no. 08 into river Yamuna.

Copy of the report of inspection carried out on 29.08.2024 along with Analysis Report of the samples collected from above mentioned sampling points is annexed herewith as **Annexure-1.**”

4. The sample analysis report of the said three points is disclosed to be as under:

S. No.	Sampling Locations	Latitude Longitude	pH	TSS (mg/l)	COD (mg/l)	BOD (mg/l)	DO (mg/l)
Water Quality Criteria ('C' Class)			6.5-8.5	-	-	3mg/l or less	3mg/l or more
1.	River Yamuna before meeting Drain No.8	28.862588 77.207253	7.1	216	24	2	8.9
2.	Drain No. 8 (before meeting River Yamuna)	28.862057 77.200754	8.0	174	261	64	Nil
3.	River Yamuna at Ghat No. 4 (after meeting Drain No.8)	28.850003 77.209641	7.1	101	26	5	7.8

5. The above table reflects that the BOD of Drain No. 8 before meeting River Yamuna had a high pollution load which was affecting the water quality of the river downside of its discharge. It is also disclosed that the Drain No. 8 originates in Haryana and discharges wastewater (carrying BOD of 64 mg/l and nil oxygen) into river Yamuna in Haryana before its entry in Delhi.

6. In view of the above disclosure, the following additional respondents are impleaded:

Respondent No. 6 - State of Haryana through the Secretary, Environment.

Respondent No. 7 - Haryana State Pollution Control Board
through the Member Secretary.

7. Mr. Rahul Khurana, Advocate accepts notice on behalf of the newly added Respondents No. 6 and 7 and seeks six weeks' time to file the reply.

8. It will be open to all other respondents also to file their reply within the same period.

9. List on 21.02.2025.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

November 06, 2024
Original Application No. 923/2024
dv..